GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. 276

TO BE ANSWERED ON MARCH 12, 2020

HYPERLOOP PROJECTS

NO. 276. SHRI JAGDAMBIKA PAL :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government intends to come up with an official policy for regulation and expansion of hyperloop system in the country and if so, the details thereof and if not, the reasons therefor;
- (b) the total number of ongoing and proposed hyperloop projects in the country:
- (c) the project-wise details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a)to (c): A Statement is laid on the Table of the House.

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STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. 276* FOR ANSWER ON 12 MARCH, 2020 REGARDING HYPERLOOP PROJECTS ASKED BY SHRI JAGDAMBIKA PAL

(a) to (c) Government of India has no exclusive official policy for regulation and expansion of hyperloop system. As per National Urban Transport Policy (NUTP) -2006, Government of India, supports proven technologies for public transport around the world that are yet to be adopted in India, as and when it is received from any state government. This Ministry has not received any proposal for implementation of hyperloop transport system from any of the State Governments. Government of Maharashtra has informed that it has undertaken project viability and structuring study for hyperloop system between Pune and Mumbai.
